

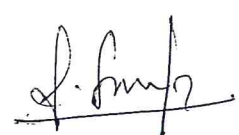

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

35

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/01/2018 AT 02.30 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S.VIJAYARAGHAVAN, TECHNICAL MEMBER

COMPANY APPLICATION NO. :  
PETITION NUMBER : TCP/101/2016  
NAME OF THE PETITIONER(S) : Vis-Ram Financial Services Private Limited  
NAME OF THE RESPONDENT(S) : Metafilms (India) Limited & 33 others  
UNDER SECTION : 111, 111A, 235(2), 397/398

S.No.	Name (in Capital)	Represented by	Signature
1.	KARTHICK SHESHADRI HARI KUMAR SARANYA. A	Counsel for Respondent No. 1 to 31 f 33 99620 94364	
2	R SUBRAMANIAN 9381288048	Counsel for Petitioner (for SVELV)	

**ORDER**

Counsel for Petitioner present. Counsel for R1 to R31 and R33 present. As per the request of the Counsels, the final hearing is postponed to 22.01.2018. In case, any party absents itself during the hearing, they may submit the written notes before 05.02.2018. No further extension of time will be permitted either for the date of hearing or for the submission of written notes. Put up on **22.01.2018 at 02.30 P.M.**

(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

-sd-

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

ghk